

OFFICIAL MEMORANDUM OF THE PRINCIPAL DISTRICT JUDGE, DINDIGUL.

Dated the 25 th day of March 2020

Sub: COVID 19 – e Bail for emergency and urgent matters - Online submission - timings – Regarding

* * *

The advocates in dindigul district are hereby directed/required to submit the bail petition via online mode(viz email) only between 10.30AM to 3PM on a day for further in this regards.

Further, if the bail petition submitted after 3PM shall be considered for the next day.

**Sd/-M.K.Jamuna
Principal District Judge,
Dindigul.**

To

All the Bar Association in Dindigul District.